

Application for grant of Certificate of Registration rejected

December 12, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted non-banking financial companies:-

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Address of the Registered Office of the Company</u>	<u>Rejected on</u>
1.	M/s Ketaki International and Finance Ltd.	A-12, Raj Industrial Complex, Military Road, Marol, Andheri(E), Mumbai-400 059	11-12-1998
2.	M/s Link International Corporate Services Ltd.	B-103, Royal Nest, Near Shivar Garden, Mira Bhayander Road, Mira Road, Thane	11-12-1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar
Manager**

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